HIGH COURT OF JAMMU AND KASHMIR AT JAMMU

(Through Virtual Mode)

Bail App. No. 57/2017 IA No. 1/2017

Rajesh Gupta and others

...Applicant(s)

Through: - Mr. Sunil Sethi, Sr. Advocate with Mr. Parimoksh Seth, Advocate

v/s

State of J&K

...Non-applicant(s)

Through:- Mr. Raman Sharma, AAG

Coram:

HON'BLE MR. JUSTICE PUNEET GUPTA, JUDGE

<u>ORDER</u>

List before some other Bench.

(PUNEET GUPTA)
JUDGE

Jammu 12.06.2020 Shammi